Competition Commission of India (salary, allowances, other terms and conditions of service of the Secretary and officers and other employees of the Commission and the number of such officers and other employees) Rules, 2009.

GSR 670(E) - In exercise of the powers conferred by clause (g) of sub-section (2) of section 63 of the Competition Act, 2002 (12 of 2003) the Central Government hereby makes the following rules, namely

1. Short title and commencement.--

(1) These rules may be called the Competition Commission of India (salary, allowances, other terms and conditions of service of the Secretary and officers and other employees of the Commission and the number of such officers and other employees) Rules, 2009.

(2) They shall come into force on the date of their publication in the Official Gazette.

2. Definitions.--

(1) In these rules, unless the context otherwise requires, -

(a) "Act" means the Competition Act, 2002;

(b) "Secretary" means a person appointed as Secretary under sub-section (1) of section 17 of the Act;

(2) Words and expressions used herein and not defined but defined in the Act shall have the meanings as assigned to them in the Act.

3. Salary and allowances of the Secretary and officers and other employees of the Commission and the number of such officers and other employees. -

The salary and allowances of the Secretary and officers and other employees of the Commission and the number of such officers and other employees and their method of recruitment shall be as specified in Schedule -I.

4. Conditions of service.--

(1) The conditions of service of the Secretary, officers and other employees of the Commission in the matter of leave, joining time, joining time pay, age of superannuation, traveling allowance and leave travel concession shall be regulated in accordance with such rules and regulations as are applicable to officers and employees of the Central Government belonging to corresponding category and scale of pay.
(2) The Secretary, officers and employees of the Commission shall be eligible for general pool accommodation till a separate office and residential complex for the Commission is constructed.

(3) The Secretary, officers and employees of the Commission including those on deputation, who are Government employees and have been allotted residential accommodation under General Pool shall be eligible to retain the facility of Government residential accommodation.

(4) The Secretary, officers and employees of the Commission not allotted accommodation shall be eligible for House Rent Allowance as admissible to officers and employees of the Central Government drawing similar pay scales.

(5) The Secretary, officers and employees of the Commission including those on deputation while in service with the Commission shall be entitled to medical facilities as specified in Schedule-II.

(6) (i) The Secretary, officers and employees of the Commission appointed on deputation, shall continue to be governed by Provident Fund Schemes as are applicable to them in their parent Ministry or Department or organisation.

(ii) The Commission shall recover contribution towards provident fund from such Secretary, officers and employees and remit the amount immediately to the lending Ministry or Department or organisation.

(iii) Any loss of interest on account of late remittance shall be borne by the Commission.

(7) The Secretary, officers and employees of the Commission other than those on deputation shall be entitled Group Insurance as per the scheme to be formulated by the Commission in consultation with the Central Government:

Provided that in the case of the Secretary, officers and employees of the Commission appointed on deputation shall continue to be governed by the Group Insurance Schemes as are applicable to them in their parent Ministry or Department or organisation.

(8) (i) The Commission shall recover contribution towards the insurance schemes from such Secretary, officers and employees and remit the amount immediately to the lending Ministry or Department or organisation.

(ii) Any loss of interest on account of late remittance shall be borne by the Commission.

(9) The Secretary, officers and employees of the Commission who are not on deputation shall be governed by the new pension scheme.
(10) The Secretary, officers and employees of the Commission who are on deputation shall be eligible for pension and retirement benefits, if any, as are available to them in their parent Ministry or Department or organisation.

5. Official visits abroad.--

Official visits abroad by Secretary, officers and other employees of the Commission shall be undertaken with the prior approval of the Chairperson of the Commission or any other Member or officer of the Commission authorised by the Chairperson.

(2) Instructions issued by Ministry of External Affairs and Ministry of Finance as amended from time to time shall be applicable.

6. Deputation allowance.--

The persons selected on deputation basis shall be given an option to either opt for the pay scale and other service benefits of the borrowing organization or to retain their own pay scales and get deputation allowance, as per the existing instructions of the Government of India on the subject.

7. Residuary provision.--

Matters relating to the terms and conditions of service of the Secretary, officers and employees of the Commission with respect to which no express provision has been made in these rules, shall be referred by the Commission to the Central Government for its decision.

8. Powers to relax.--

Where the Central Government is of the opinion that it is necessary or expedient so to do, it may, by order and for reasons to be recorded in writing, release any of the provisions of these rules with respect to any class or category of persons.
### Schedule I

(see rule 3)

<table>
<thead>
<tr>
<th>Name of Post</th>
<th>Number of Post</th>
<th>Classified on Pay band with Grade pay or pay scale</th>
<th>Whether selection Post or non-selection Post</th>
<th>Whether benefit of added years of services admissible under the rule 30 of Central Civil Services (Pension) Rules 1972.</th>
<th>Age Limit for direct recruits</th>
<th>Educational and other qualifications required for direct recruits</th>
<th>Whether age and educational qualifications prescribed for direct recruits will apply in case of promotees</th>
<th>Period of probation, if any</th>
<th>Method of recruitment whether by direct recruitment or by promotion or by deputation and percentage of vacancies to be filled by various methods</th>
<th>In case of recruitment by promotion or deputation or transfer or grades from which promotion or deputation or transfer to be made.</th>
<th>If a Departmental Promotion Committee exists, what is its composition</th>
<th>Circumstances in which Union Public Service Commission is to be consulted in making recruitment</th>
</tr>
</thead>
<tbody>
<tr>
<td>Secretary</td>
<td>1* (2009)</td>
<td>Not applicable</td>
<td>Pay Band Rs. 37400-67000 + Grade pay Rs. 10000 or pay scale Rs. 67000 - (annual increment @ 3%) Rs. 79000 depending on the availability of candidates as indicated in Column 12.</td>
<td>Selection Not applicable</td>
<td>Not applicable</td>
<td>Not applicable</td>
<td>Not applicable</td>
<td>1. Deputation: (a) For pay scale Rs.67000 - (annual increment @ three per cent) - 79000 (i) From amongst officers of the Central Government or State Government - holding a post in the pay band Rs. 37400- 67000 + Grade Pay Rs.10000, with ten years experience in Administration or Finance or Industrial management in the same grade. Desirable: Master's Degree in Economics or Business Administration or Bachelor's Degree in Law. Or (ii) From amongst officers of the Central Government or State Government holding a post in the pay scale of Rs.67000 - (annual increment @ three per cent) - 79000. (b) For pay band Rs.37400- 67000 + Grade Pay Rs.10000, (i) From amongst officers of the Central Government or State Government holding a post in the pay band Rs.37400- 67000 + Grade Pay Rs.8900 with two years experience in administration or finance or industrial management in the same. Departmental promotion Committee (for consideration promotion) consisting of 1. Chairperson, Competition Commission of India - Chairperson 2. Two Members of Competition Commission of India - Members 3. Outside expert if considered necessary, may be co-opted by the Committee - Member</td>
<td>Not Applicable</td>
<td></td>
<td></td>
<td></td>
</tr>
</tbody>
</table>
Competition Commission of India (salary, allowances, other terms and conditions of service of the Secretary and officers and other employees of the Commission and the number of such officers and other employees) Rules, 2009.

2. Adviser (Financial Analysis)
   (2009) Subject to variation dependent on workload
   Not applicable
   Rs. 37400-67000 + Grade Pay Rs.10000
   Selection Applicable
   Between 45 and 50 years
   Ph.D. in Commerce or Finance or Accounting or Chartered Accountant or Company Secretary or Cost and Works Accountant or equivalent and thirteen years experience in the relevant field. Or Master's Degree in Commerce or Master's Degree in Business Administration (Finance or Accounts) and seventeen years experience in the relevant field.
   Not applicable
   One year
   1. Fifty per cent by promotion, failing which by deputation.
   2. Twenty five per cent by deputation or transfer or short term contract.
   3. Twenty five per cent by direct recruitment
   (I) By Promotion: at least four years service as Director (Financial Analysis) with the Commission.
   (II) By Deputation: Essential: Officers from the All India Services or Central Civil Services 'Group A' or Autonomous organisations or Regulatory Authorities or Universities or Academic or Research Institutions etc. with a Master's Degree in Commerce or Master's Degree in Business Administration (Finance) or Chartered Accountant or Company Secretary or Cost and Works Accountant and working in an analogous post or grade or four years experience in the grade pay of Rs.8900 or eight years in the grade pay of Rs.8700 on regular basis and should have at least ten years experience in the relevant field. Desirable: Experience in Financial Analysis related to competition issues.
   Departmental promotion Committee (for consideration or promotion) consisting of:
   1. Chairperson, Competition Commission of India - Chairperson
   2. Two Members of Competition Commission of India - Members
   3. Outside expert if considered necessary, may be co-opted by the Committee Member
   Not applicable

3. Adviser Economics
   (2009) Subject to variation dependent on workload
   Not applicable
   Rs. 37400-67000 + Grade Pay Rs.10000
   Selection Not Applicable
   Between 45 and 50 years
   Ph.D. in Economics or Statistics or equivalent and thirteen years experience Or Master's Degree in Economics or Statistics or equivalent and seventeen years experience Desirable: Subject knowledge in microeconomics or Mistrail organization theory or
   Not applicable
   One year
   1. Fifty per cent by promotion, failing which by deputation.
   2. Twenty five per cent by deputation or transfer or short term contract.
   3. Twenty five per cent by direct recruitment
   (I) By Promotion: at least four years service as Director (Economics) with the Commission.
   (II) By Deputation: Essential: Officers from the All India Services or Central Civil Services 'Group A' or Universities or Academic or Research Institutions etc. with a Master's Degree in Economics or Statistics or equivalent from a recognised university; and Eligibility: Officers from the At Indian Universities or Central Civil Services 'Group A' or Indian
   1. Chairperson, Competition Commission of India - Chairperson
   2. Two Members of Competition Commission of India - Members
   3. Outside expert if considered necessary, may be co-opted by the Committee Member
   Not applicable
<table>
<thead>
<tr>
<th>Post</th>
<th>Essential Qualifications</th>
<th>Recruitment</th>
<th>Selection</th>
<th>Experience</th>
<th>Salary</th>
</tr>
</thead>
<tbody>
<tr>
<td>4. Adviser (Law)</td>
<td>Essential: (i) Ph.D. degree in Competition Law or equivalent and fifteen years experience in the relevant field or (ii) Bachelor of Law and equivalent and seven years experience in the relevant field. Desirable: Experience in Competition Law.</td>
<td>One year</td>
<td>Not applicable</td>
<td>Between 45 and 50 years</td>
<td>Rs. 8900 + Grade Pay Rs.10000</td>
</tr>
<tr>
<td>5. Director (Financial Analysis)</td>
<td>Essential: Ph.D. in Economics or Finance or equivalent from a recognised University; Chartered Accountant or Company Secretary or Cost Accountant or Financial Analyst and eight years experience, or Master's Degree in Commerce or Master's degree in Business Administration (Finance) or equivalent from a recognised University and twelve years experience. Desirable: Experience in Financial Analysis related to Competition.</td>
<td>One year</td>
<td>Not applicable</td>
<td>Between 40 and 45 years</td>
<td>Rs. 37400 + Grade Pay Rs.8700</td>
</tr>
</tbody>
</table>

**Economics or Financial Economics**

**Economic Service or Indian Statistics Service or Autonomous Organisations or Regulatory Authorities or Universities or Academic or Research Institutions etc with a Master's Degree in Economics or Statistics and working in analogous post or grade or four years experience in the grade pay of Rs. 8900 or eight years in the grade pay of Rs. 8700 on regular basis and should have at least ten years experience in the relevant field. Desirable: Experience in Competition Law.**

1. Chairperson, Competition Commission of India: Chairperson
2. Two Members of Competition Commission of India Members
3. Outside expert if considered necessary, may be co-opted by the Committee Member

**Not applicable**
### Analysis

<table>
<thead>
<tr>
<th>No.</th>
<th>Position</th>
<th>Subject to variation on work load</th>
<th>Selection</th>
<th>Between 35 and 40 years</th>
<th>Experience</th>
<th>Grade Pay</th>
<th>Not applicable</th>
</tr>
</thead>
<tbody>
<tr>
<td>6</td>
<td>Director (Economics)</td>
<td>5 (2009)</td>
<td>Not applicable</td>
<td>Rs. 37400-67000 + Grade Pay Rs. 8900</td>
<td>Not Applicable</td>
<td>One year</td>
<td>1. Fifty per cent by Promotion, failing which by deposition. 2. Twenty five per cent by deputation or transfer or short term contract. 3. Twenty five per cent by direct recruitment.</td>
</tr>
<tr>
<td>7</td>
<td>Director (Law)</td>
<td>5* (five)</td>
<td>Not applicable</td>
<td>Rs. 37400-67000 + Grade Pay Rs. 8900</td>
<td>Not Applicable</td>
<td>One year</td>
<td>1. Fifty per cent by Promotion, failing which by deputation. 2. Twenty five per cent by deputation or transfer or short term contract. Twenty five per cent by direct recruitment.</td>
</tr>
<tr>
<td>8</td>
<td>Joint Director (Financial Analysis)</td>
<td>4* (2009)</td>
<td>Not applicable</td>
<td>Rs. 37400-67000 + Grade Pay Rs. 8700</td>
<td>Not Applicable</td>
<td>One year</td>
<td>1. Fifty per cent by Promotion, failing which by deputation. 2. Twenty five per cent by deputation or transfer or short term contract. Twenty five per cent by direct recruitment.</td>
</tr>
<tr>
<td>Post</td>
<td>Grade Pay</td>
<td>Selection</td>
<td>Years of Experience</td>
<td>Essential Qualifications</td>
<td>Desirable Qualifications</td>
<td>By Promotion</td>
<td>By Deputation</td>
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<tr>
<td>9. Joint Director (Economics)</td>
<td>Rs. 37400/- Grade Pay Rs. 8700</td>
<td>Selection</td>
<td>Not Applicable</td>
<td>Between 35 and 40 years</td>
<td>Essential: Ph. D Degree in Economics or Statistics or equivalent from a recognised university; and three years experience in the relevant field or Master's Degree in Economics or Statistics or equivalent from a recognised university, and six years experience in the relevant field, including in Corporate Sector. Desirable: Subject knowledge in Micro Economics or Industrial Organization Theory or Econometrics or Financial Economics.</td>
<td>Not applicable</td>
<td>One year</td>
</tr>
<tr>
<td>10. Joint Director (Law)</td>
<td>Rs. 37400/- Grade Pay Rs. 8700</td>
<td>Selection</td>
<td>Not Applicable</td>
<td>Between 35 and 40 years</td>
<td>Essential: Ph. D Degree in Competition Law or equivalent from a recognised university; and three years experience in the relevant field or Master's Degree in Law or equivalent from a recognised university and four years experience in the relevant field or Bachelor's Degree in Law (Professional) or equivalent from a recognised university; and Experience: six years experience in the relevant field, including in corporate Sector Desirable: Experience in Competition Law.</td>
<td>Not applicable</td>
<td>One year</td>
</tr>
<tr>
<td>11. Deputy Director (Financial Analysis)</td>
<td>Rs. 15600/- Grade Pay Rs. 7600</td>
<td>Not Applicable</td>
<td>Thirty three years</td>
<td>Essential: Master's Degree in Commerce or Master's Degree in Business Administration with Accounting and Finance or equivalent Or Qualified Chartered Accountant/ Company Secretary/ Cost and Management.</td>
<td>Seventy five years</td>
<td>Not Applicable</td>
<td>By Deputation: Essential: Officers from me All India Services / Central Civil Services Group ‘A’ Autonomous Organisations/ Regulatory Authorities/ Universities/ Academic/Research Institutions etc. with a Master's Degree in Commerce/ Master's Degree in Economics/Industrial Economics or equivalent Desirable: Experience in financial analysis related to competition issues.</td>
</tr>
<tr>
<td>Post</td>
<td>Selection</td>
<td>Minimum Experience</td>
<td>Salary</td>
<td>Minimum Grade Pay</td>
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<tr>
<td>Deputy Director (Economics)</td>
<td>Not applicable</td>
<td>Rs. 15600 + Grade Pay Rs. 7600</td>
<td>Thirty three years</td>
<td>Master's Degree in Economics/ Statistics or equivalent and with three years experience in the relevant field, including in corporate sector.</td>
<td></td>
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<td></td>
</tr>
<tr>
<td>Deputy Director (Law)</td>
<td>Not applicable</td>
<td>Rs. 15600 + Grade Pay Rs. 7600</td>
<td>Thirty three years</td>
<td>Essential: Bachelor of Law (Professional) or equivalent. And with three years experience in the relevant field, including in corporate sector.</td>
<td></td>
<td></td>
<td></td>
</tr>
<tr>
<td>Joint Director (Finance and Accounts)</td>
<td>Not applicable</td>
<td>Rs. 37400 + Grade Pay Rs. 8700</td>
<td>Forty three years</td>
<td>Essential: Master's Degree or equivalent in Commerce / Master's Degree in Business Administration/ Chartered Accountant Company Secretary/ Cost Accountant or equivalent and Experience: Six years experience in the relevant field Desirable: Experience of working in Public Finance/ Expenditure Control /Audit</td>
<td></td>
<td></td>
<td></td>
</tr>
<tr>
<td>Joint Director (Law)</td>
<td>Not applicable</td>
<td>Rs. 37400 + Grade Pay Rs. 8700</td>
<td>Forty three years</td>
<td>Essential: Master’s Degree or equivalent in Commerce / Master’s Degree in Business Administration/ Chartered Accountant Company Secretary/ Cost Accountant or equivalent and Experience: Six years experience in the relevant field Desirable: Experience of working in Public Finance/ Expenditure Control /Audit</td>
<td></td>
<td></td>
<td></td>
</tr>
</tbody>
</table>

**Conditions of Service:**

- Direct recruitment: Seven years by direct recruitment, or by deputation / transfer / short term contract / direct recruitment.
- By Promotion: By Promotion, by deputation / transfer / short term contract / direct recruitment.
- By deputation: Officers from the All India Services / Central Civil Services Group 'A'/ Indian Defence Accounts Service / Indian Defence Accounts Service / Indian Posts and Telegraphs Accounts Service / Indian Railway Accounts Service working in analogous post / grade for five years service in the grade pay of Rs.6600 or equivalent Desirable: Experience in Competition Law.
- By Promotion: Deputy Director (Finance and Accounts) with at least five years service in the Commission.

**Considered necessary may be co-opted by the committee Member:**

- One member nominated by Chairperson, Competition Commission of India - Chairman
- One member nominated by Chairperson, Competition Commission of India - Member
- One member nominated by Director General of the Competition Commission - Member
- One member nominated by Secretary, Competition Commission of India - Member

- Outside expert if considered necessary, may be co-opted by the committee Member

**Not applicable:**

- One member nominated by Chairperson, Competition Commission of India - Chairman
- One member nominated by Chairperson, Competition Commission of India - Member
- One member nominated by Director General of the Competition Commission - Member
- One member nominated by Secretary, Competition Commission of India - Member
- Outside expert if considered necessary, may be co-opted by the committee Member

**Eligibility Criteria:**

- Master’s Degree in Economics / Statistics or equivalent and with three years experience in the relevant field, including in corporate sector.
- Bachelor of Law (Professional) or equivalent.
- Bachelor’s Degree in Commerce / Master’s Degree in Business Administration/ Chartered Accountant Company Secretary/ Cost Accountant or equivalent and Experience: Six years experience in the relevant field Desirable: Experience of working in Public Finance/ Expenditure Control /Audit.
### 15. Joint Director (IT)

<table>
<thead>
<tr>
<th>Selection</th>
<th>Not applicable</th>
<th>Forty three years</th>
<th>Not applicable</th>
</tr>
</thead>
<tbody>
<tr>
<td>Essential</td>
<td>Master's Degree in Technology / Bachelor's Degree in Technology or Bachelor's Degree in Engineering or equivalent from a recognised university; or Master's Degree in Science (Engineering) / Computer Science / Information Technology with experience of six years in the relevant field.</td>
<td>By Promotion falling which by deputation or transfer or short term contract or direct recruitment</td>
<td>One year</td>
</tr>
</tbody>
</table>

**Grade Pay:** Rs.6600 or equivalent

*Subject to load*.

*Subject to variation dependent on work load.*

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### 16. Deputy Director (Corporate Services)

<table>
<thead>
<tr>
<th>Selection</th>
<th>Not applicable</th>
<th>Not applicable</th>
</tr>
</thead>
<tbody>
<tr>
<td>Essential</td>
<td>(i) Bachelor's Degree or equivalent in any discipline from a recognised university; and (ii) Diploma or Certificate course in Personnel Management / Secretarial Practices or equivalent; and Experience: Five years experience at Assistant Director Level Desirable: Master's Degree or equivalent with one year Diploma in Human Resource Management/ Secretarial Practices or equivalent</td>
<td>By Promotion falling which by deputation or transfer or short term contract</td>
</tr>
</tbody>
</table>

**Grade Pay:** Rs.6600 or equivalent

*Subject to load.*

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### 17. Deputy Director (Finance and Accounts)

<table>
<thead>
<tr>
<th>Selection</th>
<th>Not applicable</th>
<th>Thirty three years</th>
<th>Not applicable</th>
</tr>
</thead>
<tbody>
<tr>
<td>Essential</td>
<td>Master's Degree or equivalent in Commerce or Master's Degree in Business Administration or Chartered Accountant or Company Secretary or Cost Accountant or equivalent and Experience: Three years experience in</td>
<td>By Promotion falling which by deputation or transfer or short term contract</td>
<td>One year</td>
</tr>
</tbody>
</table>

**Grade Pay:** Rs.7600 or equivalent

*Subject to load.*

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**Commission:**
- By Promotion: Essential: Master's Degree in Business Administration or Master's Degree in Business Administration / Finance; Chartered Accountant / Company Secretary / Cost Accountant or equivalent with experience of seven years in Public Finance / Public Budgeting / Expenditure Control.
- Desirable: Master's Degree in Commerce / Master's Degree in Business Administration / Finance; Chartered Accountant / Company Secretary / Cost Accountant or equivalent with experience of five years in the relevant field.

**Salary and Allowances:**
- Selection
- Not applicable
- Rs. 7600 or Grade Pay
- Rs. 6600 or Grade Pay
- Rs. 5600 or Grade Pay
- Rs. 4600 or Grade Pay
- Rs. 3600 or Grade Pay
- Rs. 2600 or Grade Pay
- Rs. 1600 or Grade Pay

**Experience:**
- Selection
- Not applicable
- Forty three years
- Not applicable
- Thirty three years
- Not applicable

**Deputation:**
- By Promotion
- By deputation
- By deputation

**Other:**
- Selection
- Not applicable
- Forty three years
- Not applicable
- Thirty three years
- Not applicable

**Terms of Service:**
- By Promotion
- By deputation
- By deputation

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**Conditions of Service:**
- By Promotion
- By deputation
- By deputation

**Salary, allowances, other terms and conditions of service of the Secretary and officers and other employees of the Commission and the number of such officers and other employees** Rules, 2009.
### 18. Deputy Director (Information Technology)

| Subject to variation on work load | Not applicable | Rs. 15600 + Grade pay Rs. 7600 | Thirty three years | Essential: B.Tech or Bachelor's Degree in Engineering or equivalent flow a recognised university; or Master's Degree in Computer Application / Master's Degree in Science (Engineering) / Computer Science/information Technology with Three years in the relevant field. | Not applicable | One year | By promotion failing which by deputation / transfer / short term contract | (i) By Promotion Assistant Director (Information Technology) with at least five years service in the grade. (ii) By Promotion: Essential: An Information Technology professional working in National Informatics Centre or any other Government Organization with Bachelor's Degree of Computer Applications/ Master's Degree in Computer Application/ Master's Degree in Science (Company Secretary) / Bachelor's Degree in Technology or equivalent etc. with five years experience in the grade pay of Rs.6600 or equivalent | (i) One Member nominated by Chairperson, Competition Commission of India - Chairman (ii) Director General, Competition Commission of India - Member (iii) Secretary, Competition Commission of India - Member (iv) Outside expert if considered necessary, may be co-opted by the committee Member | Not applicable |

### 19. Assistant Director (Finance / Accounts)

| Subject to variation on work load | Not applicable | Rs. 15600 + Grade Pay Rs. 6600 | Selection | Not applicable | Not applicable | Essential: (i) Bachelor's Degree in Commerce or equivalent and Experience: (ii) Three years experience in the relevant field. Desirable: Higher qualification and experience will be preferred. | Not applicable | One year | By Promotion failing which by deputation / transfer / short term contract | (i) By Promotion Office Manager (Finance and Accounts) with at least five years service. (ii) By Deputation: Candidates having Bachelor's degree in any discipline, working in analogous post /grade or five years experience in the grade pay of Rs.5400 or six years in the grade pay of Rs.4800 or seven years in the grade pay of Rs.4600 or ten years in the grade pay of Rs.4200 or equivalent in the relevant field (Budget Finance and Accounts); | (i) One Member nominated by Chairperson, Competition Commission of India - Chairman (ii) Director General, Competition Commission of India - Member (iii) Secretary, Competition Commission of India - Member (iv) Outside expert if considered necessary, may be co-opted by the committee Member | Not applicable |

### 20. Assistant Director (Information Technology)

| Subject to variation on work load | Not applicable | Rs. 15600 + Grade pay Rs. 6600 | Not applicable | Thirty three years | Essential: (i) Bachelor's Degree in Technology /Bachelor's Degree in Engineering or equivalent or (ii) Master's Degree in Computer Application / Master's Degree in Computer Science (Information Technology / Computer Science / Engineering) Experience: Three years experience in the relevant field. | Not applicable | One year | By direct recruitment or deputation / Transfer or short term contract | By Deputation; Information Technology Professional working in analogous post /grade or five years experience in the grade pay of Rs.5400 or six years in the grade pay of Rs.4800 or seven years in the grade pay of Rs.4600 or ten years in the grade pay of Rs.4200 or equivalent, possessing the qualification of Master's Degree in Computer Application / Bachelor's Degree in Computer Applications / Master's Degree in Technology /Master's Degree in Science (Information Technology / Company Secretary) or equivalent | (i) One Member nominated by Chairperson, Competition Commission of India - Chairman (ii) Director General, Competition Commission of India - Member (iii) Secretary, Competition Commission of India - Member (iv) Outside expert if considered necessary, may be co-opted by the committee Member | Not applicable |

### 21. Assistant Director (Library)

| Subject to variation | Not applicable | Rs. 15600 + Grade Pay | Selection | Not applicable | Essential: (i) Bachelor's degree in Library Science with | Not applicable | One year | By Promotion failing which by deputation | (i) By Promotion Office Manager (Library Services) with at least five years service | (i) One Member nominated by Chairperson, Competition Commission of India- Not applicable | Not applicable |
| Services | dependent on work load | Rs.6600 | five years experience or transfer or short term contract or direct recruitment | (I) By Deputation; Candidates having Bachelor's degree in Library Science with working in analogous post / grade five years experience in the grade pay of Rs.5,400 or six years in the grade pay of Rs.4,800 or seven years in the grade pay of Rs.4,600 or ten years in the grade pay of Rs.4,200 or equivalent; (II) By Promotion Office Manager (Corporate Services) with at least five years service in the Commission. (By Deputation; Essential: Bachelor's Degree or equivalent in any discipline from a recognised university. Eligibility: Officers working in analogous post / grade or five years experience in the grade pay of Rs.5,400 or six years in the grade pay of Rs.4,800 or seven years in the grade pay of Rs.4,600 or ten years in the grade pay of Rs.4,200 or equivalent in the relevant field (Establishment / Personal Management / Secretarial Practices / Administration). Desirable: Higher qualification and experience will be given preference. (I) One Member nominated by Chairperson, Competition Commission of India - Chairman (II) Director General, Competition Commission of India - Member (iii) Secretary, Competition Commission of India-Member (iv) Outside expert if considered necessary, may be co-opted by the committee Member |
| --- | --- | --- | --- | --- | --- |
| 22. Assistant Director (Corporate Service) | 4* (2009)* Subject to variation dependent on work load | Not applicable | Rs. 15600- 19100 + Grade Pay Rs.6600 | Selection | Not applicable | Not applicable | One year | By Promotion failing which by deputation / transfer / short term contract | (I) By Deputation Office Manager (Corporate Services) with at least five years service in the Commission. (II) By Promotion; Essential: Bachelor's Degree or equivalent in any discipline from a recognised university. Eligibility: Officers working in analogous post / grade or five years experience in the grade pay of Rs.5,400 or six years in the grade pay of Rs.4,800 or seven years in the grade pay of Rs.4,600 or ten years in the grade pay of Rs.4,200 or equivalent in the relevant field (Establishment / Personal Management / Secretarial Practices / Administration). Desirable: Higher qualification and experience will be given preference. (I) One Member nominated by Chairperson, Competition Commission of India - Chairman (II) Director General, Competition Commission of India - Member (iii) Secretary, Competition Commission of India-Member (iv) Outside expert if considered necessary, may be co-opted by the committee Member |
| 23. Office Manager (Finance and Accounts) | 4* (2009)* Subject to variation dependent on work load | Not applicable | Rs. 9300- 13400 + Grade Pay Rs.5400 | Not applicable | Not applicable | Twenty eight years | By direct recruitment, failing which by deputation or transfer or short term contract | By Deputation; Essential: Officers having Bachelor's Degree or equivalent in any discipline from a recognised university. Eligibility: Officers working in analogous post / grade or five years experience in the grade pay of Rs.5,400 or six years in the grade pay of Rs.4,800 or seven years in the grade pay of Rs.4,600 or eight years in the grade pay of Rs.4,200 or equivalent in the relevant field (Budget Finance and Accounts). Desirable: Higher qualification and experience will be given preference. (I) One Member nominated by Chairperson, Competition Commission of India - Chairman (II) Director General, Competition Commission of India - Member (iii) Secretary, Competition Commission of India-Member (iv) Outside expert if considered necessary, may be co-opted by the committee Member |
| 24. Office Manager Corporate Service) | 20* (2009) Subject to variation dependent on work load | Not applicable | Rs. 9300- 13400 + Grade pay Rs.5400 | Selection | Not applicable | Twenty eight years | Seventy five per cent. by direct recruitment, failing which by deputation. Twenty five | By Deputation; Essential: (I) Bachelor's Degree or equivalent in any discipline from a recognised university. (II) Officers working in analogous post / grade or two years experience in the grade pay of Rs.5,400 or six years in the grade pay of Rs.4,800 or seven years in the grade pay of Rs.4,600 or ten years in the grade pay of Rs.4,200 or equivalent in the relevant field (Establishment / Personal Management / Secretarial Practices / Administration). Desirable: Higher qualification and experience will be given preference. (I) One Member nominated by Chairperson, Competition Commission of India - Chairman (II) Director General, Competition Commission of India - Member (iii) Secretary, Competition Commission of India-Member (iv) Outside expert if considered necessary, may be co-opted by the committee Member |
Certificate course in Human Resource Management or Secretarial Practices, or equivalent and With three year's experience in the relevant field. Desirable: Master's Degree or equivalent with one year Diploma in Human Resource Management/ Secretarial Practices or equivalent per cent by deputation / transfer / short term contract failing which by direct recruitment. Rs.4800 or three years in the grade pay of Rs.4600 or eight years in the grade pay of Rs.4200 or equivalent in the relevant field (Establishment / Personal Management / Secretarial Practices / Administration). Desirable: Higher qualification and experience will be given preference

| 25. Office Manager (Library Services) | *(2009)* Subject to variation depending on work load | Not applicable | Rs. 9100-13480= Grade Pay Rs.5400 | Selection | Not applicable | Twenty eight years | Not applicable | One year | By direct recruitment failing which by deputation / transfer / short term contract | By Deputation; Officers having Bachelor's degree in Library Science and working in analogous post / grade or two years experience in the field of library and information services the field of library and information services. Essential: (i) Bachelor's degree in Library Science or equivalent Experience; three years post qualification experience in the field of library and information services the field of library and information services Not applicable | One year | By direct recruitment failing which by deputation / transfer / short term contract | By Deputation; Officers having Bachelor's degree in Library Science and working in analogous post / grade or two years experience in the grade pay of Rs.4800 or three years in the grade pay of Rs.4600 or eight years in the grade pay of Rs.4200 or equivalent in the relevant field. Desirable: Higher qualification and experience will be given preference |

| 26. Senior Principal Private Secretary | *(2009)* Subject to variation depending on work load | Not applicable | Pay Band-3 Rs. 15600-20100 = Grade pay Rs. 7600. | Selection | Not applicable | Not applicable | Not applicable | Not applicable | By promotion / deputation | By Promotion Officers who have rendered five years of regular service in Competition Commission of India in the Principal Private Secretary grade in the pay band of Rs.15600-20100 with grade pay Rs.6600 1. One Member of Competition Commission of India-Chairman 2. Director General, CCI 3. Secretary, CCI |

| 27. Principal Private Secretary | *(2009)* Subject to variation depending on work load | Not applicable | (Rs. 15600-20100) = Grade Pay Rs. 6600 | Selection | Not Applicable | Not applicable | Not applicable | Not applicable | By Promotion / absorption | By Promotion Officers who have rendered ten years of regular service in Competition Commission of India in Private Secretary grade in the pay band PB-2 of Rs.9300-14800 and Grade Pay Rs.4200 Note:Where juniors who have completed their qualifying/eligibility service are being considered for promotion, their seniors would also be considered provided they are not short of | Not applicable |

1 Inserted by the Competition Commission of India (salary, allowances, other terms and conditions of service of the Secretary and officers and other employees of the Commission and the number of such officers and other employees) Amendment Rules, 2010 vide Notification No. GSR 344(E) dated 22 April 2010.

2 -do-
Competition Commission of India (salary, allowances, other terms and conditions of service of the Secretary and officers and other employees of the Commission and the number of such officers and other employees) Rules, 2009.

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<tr>
<th>28. Private Secretary&lt;sup&gt;3&lt;/sup&gt;</th>
<th>3&lt;sup&gt;rd&lt;/sup&gt; (2009)*</th>
<th>Subject to variation</th>
<th>Not applicable</th>
<th>PH2 (Rs. 9300 - 34800 +)</th>
<th>Not applicable</th>
<th>Not applicable</th>
<th>Not applicable</th>
<th>Not applicable</th>
<th>Not applicable</th>
<th>By deputation/absorption:</th>
<th>Officers under the Central Government or State</th>
<th>Selection Committee for deputation/absorption -: Secretary Competition</th>
<th>Not applicable</th>
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<sup>3</sup> Inserted by the Competition Commission of India (salary, allowances, other terms and conditions of service of the Secretary and officers and other employees of the Commission and the number of such officers and other employees) Amendment Rules, 2010 vide Notification No. GSR 344(E) dated 22 April 2010.
| Independent \( \text{in work load} \) | Grade Pay \( \text{Rs. 4200} \) | Government or public sector undertaking or autonomous organisation: (i) With six years regular service in the pay band of \( \text{Rs.5200-20200 with grade pay of Rs 2800/- or equivalent} \) | Commission of India: chairman Two officers not below the rank of Director member. |
SCHEDULE II

[See rule 4(5)]

MEDICAL FACILITIES

1 Outdoor Medical expenses.--

(i) Secretary, officers and employees shall be eligible to get medical reimbursement for self and declared members of family.

Explanation - For the purpose of this clause, the expression "family" has the same meaning as assigned to it in the Central Services (Medical Attendance) Rules, 1944.

(ii) The reimbursement of outdoor medical expenses during the year shall be limited to the actual expenses or one month's pay on 1st January of the year (Basic pay + Dearness Allowance) whichever is less.

(iii) The claim should be supported by Doctor's prescription and the original cash memos or bills for treatment by the Doctor and purchase of medicines and the release of increment or promotion during the year shall not affect the limit as on 1st January.

(iv) For Secretary, officers and employees joining during the year, the annual entitlement shall be restricted on pro-rata basis.

(v) The outdoor treatment shall be taken from the Authorised Medical Attendants from the panel to be maintained by the Commission.

2 Indoor treatment.--

(i) For the purpose of indoor treatment the Secretary, officers and employees of the Commission shall be entitled for medical treatment at hospitals authorised by the Commission in this behalf, and for this purpose cost of treatment including hospital accommodation, nursing home facility, etc shall be as per the provisions of the Central Services (Medical Attendants) Rules, 1944 as applicable to the Central Government employees drawing equivalent pay.

(ii) The authorised hospitals for the purpose of clause (i) above shall be the same as are available to the Central Government employees regulated by Central Services (Medical Attendance) Rule 1944.

(iii) Treatment at authorised hospitals may be taken on the advice of the Authorised Medical Attendants except in emergency.